

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 140/ALD/2017
CA No.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2018

NAME OF THE COMPANY: M/s ASREC (India) Ltd v/s M/s Shashi oils & Fats Pvt Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: 7 of IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit Kr Singh	PCS	IRP	Ankit
2.				

CP NO.(IB)140/ALD/2017

Sh. Ankit Kumar Singh, PCS for the IRP is present and filed the progress report, which is taken on record. List the matter on 1st May 2018 for further orders.

Dated: 04.04.2018

— Sd —

(V.P. Singh)
Member (Judicial)

Typed by:
Kavya Prakash Srivastava
(Stenographer)